

# HIGH COURT OF CHHATTISGARH : BILASPUR

## ::NOTIFICATION::

No. **4540**/S & A Cell/2022

Bilaspur, Dated : **31/03/2022**

In exercise of powers conferred by sub rule (2) of rule 5 of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 (as amended time to time) and in view of the directions of Hon'ble the Supreme Court in its order dated 04/01/2017 passed in C.A.1867/2006 (Malik Mazhar Sultan and Another V/s U.P. Public Service Commission & Ors.), the High Court of Chhattisgarh notifies the vacancies in respect of Senior Civil Judge for the year 2022 as under :-

a)	Promotion in accordance with sub rule 2 of Rule 5 of Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006	04 posts
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**BY ORDER OF HON'BLE THE HIGH COURT**

  
(Sanjay Kumar Jaiswal)  
Registrar General

Endt. No. **4541**/S&A Cell/2022

Bilaspur, Dated : **31/03/2022**

Copy forwarded to :-

1. The Deputy Controller, Government Regional Press, Behind Indrawati Bhawan, Amenities Block, Atal Nagar, Nava Raipur, Chhattisgarh with a request to publish it at the earliest in extra-ordinary issue of Chhattisgarh State Gazette.
2. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur (C.G.) for necessary information.

**Sd/-**  
(Sanjay Kumar Jaiswal)  
Registrar General